1. Report and Accounts (1995-96) of the Mazagon Dock Limited Mumbai and related papers.

2. Report and Accounts (1995-96) of the Bharat Earth Movers Limited, Bangalore and related papers.

3. Memorandum of Under taking (1996-97) between Govt. of India and Bharat Earth Movers Ltd., Goa Shipyard and Bharat Dynamics Ltd.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU): Madam, I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers under sub-section (1) of Section 619A of the Companies Act, 1956:—

(1) (a) Annual Report and Accounts of the Magazon Dock Limited, Mumbai for the year 1995-96, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) (a) Thirty-second Annual Report and Accounts of the Bharat Earth Movers Limited, Bangalore, for the year 1995-96, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library, *See* No. LT. 729/96]

3. A copy (in English and Hindi) of the following papers:—

(i) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and Bharat Earth Movers Limited, for the year 1996-97.

(ii) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and Goa Shipyard Limited, for the year 1996-97.

(iii) Memorandum of Understanding between the Government of India (Ministry of Defence—Department of Defence Production and Supplies) and Bharat Dynamics Limited, for the year 1996-97.

[Placed in Library, *See* No. LT. 730/96]

RE: STRIKE THREAT BY CENTRAL GOVERNMENT EMPLOYEES' FEDERATION ON ACCOUNT OF DELAY IN THE SUBMISSION OF THE FIFTH PAY COMMISSION REPORT

श्री ओ॰पी॰ कोहली (दिल्ली): उपसभापति महोदय, मैं आपके माध्यम से एक महत्वपूर्ण प्रश्न की ओर सरकार का ध्यान आकर्षित करना चाहता हूं। महोदया, पांचवां वेतन आयोग 1993 में गठित हुआ था। यह उम्मीद की गई थी कि एक वर्ष में यह अपनी रिपोर्ट दे देगा लेकिन अब 1996 समाप्त होने जा रहा है और पांचवें वेतन आयोग की रिपोर्ट अभी तक सबमिट नहीं हुई है। आयोग की रिपोर्ट सबमिट होने में देरी के कारण सरकारी कर्मचारियों में असंतोष और आक्रोश बढ़ रहा है। कर्मचारी आंदोलन की राह पर बढ़ रहे हैं। सरकारी कर्मचारी राष्ट्रीय महासंघ कल से चार दिन के लिए वेतन आयोग के कार्यालय पर धरने पर बैठक हुआ है। सरकारी कर्मचारियों के संगठन ने 9 दिसंबर से हड़ताल पर जाने का निश्चय भी किया है। अखबारों में इस प्रकार के समाचार छपे हैं।

महोदया, सरकार द्वारा पांचवें वेतन आयोग की रिपोर्ट सबमिट किए जाने के बारे में सरकारी कर्मचारियों को